

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
10-07-2024 AT 10:30 AM**

**CP (IB) No. 197/95/HDB/2023
AND
IA (IBC) 42/2024 in CP (IB) No. 197/95/HDB/2023
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

Bank of Baroda

...Petitioner

AND

Mr. T Sreenivasa and
M/s. Kanakadhara Ventures Private Limited

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP (IB) No. 197/95/HDB/2023

Learned Counsel Ms Aishwarya, for Financial Creditor present physically.
Call on 26.07.2024.

IA (IBC) 42/2024

Dr Kondapalli Venkata Sreenivas, Resolution Professional present through Video
Conference.

Report not filed. Call on 26.07.2024 as a last chance.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**